

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 306 of 2019

IN THE MATTER OF:

Pradeep M.R

...Appellant

Versus

Ravindra Belayur RP of M/s. Merchem Ltd & Ors.

...Respondents

Present

For Appellant: Mr. Kartik Malhotra, Advocate

**For Respondent: Mr. K.V. Balakrishnan and Mr. R.K. Sharma,
Advocates for R-1
Mr. P.V. Dinesh and Mr. R.S Laxman Advocates for R-2
Mr. Ravindra Beleyur Advocate for RP
Ms. Pooja M. Saigal Advocate for R-3**

With

Company Appeal (AT)(Ins) No. 307 of 2019

IN THE MATTER OF:

M/s. Merchem (India) Pvt. Ltd & Anr.

...Appellants

Versus

**Ravindra Belayur, R.P. of Merchem Ltd &
Ors.**

...Respondents

Present

For Appellant: Mr. S. Santanam Swaminadhan, Ms. Nishtha Khurana and

Ms. Abhilsa Advocates

**For Respondent: Mr. K.V. Balakrishnan and Mr. R.K. Sharma,
Advocates for R-1**

Mr. P.V. Dinesh and Mr. R.S Laxman Advocates for R-2

Mr. Ravindra Beleyur Advocate for RP

Ms. Pooja M. Saigal Advocate for R-3

**With
Company Appeal (AT)(Ins) No. 315 of 2019**

IN THE MATTER OF:

P.E. Thomas

...Appellant

Versus

**Ravindra Belayur, RP of M/s. Merchem Ltd.
& Ors.**

...Respondents

Present

For Appellant: Mr. Sumit Kumar Chauhan Advocate

**For Respondent: Mr. K.V. Balakrishnan and Mr. R.K. Sharma,
Advocates for R-1**

Mr. P.V. Dinesh and Mr. R.S Laxman Advocates for R-2

Mr. Ravindra Beleyur Advocate for RP

Ms. Pooja M. Saigal Advocate for R-3

ORDER

04.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 29th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/